

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2835  
ANSWERED ON:14.03.2000  
REVAMPING OF TRIFED  
VILAS BABURAO MUTTEMWAR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government have decided to revamp the Tribal Development Marketing Federation (TRIFED) to provide more benefits to the tribals;
- (b) if so, the details thereof;
- (c) whether the Government have decided to implement several private development schemes sponsored by the Union Government and self employment for tribals; and
- (d) if so, the assistance proposed to be provided by the Government to the Non- Governmental Organisations for the development of Ashrams and Schools in Maharashtra for the welfare of the tribals?

**Answer**

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) &(b) Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) was set up in 1987 for providing remunerative prices to the tribals for their Minor Forest Produces (MFP) and to protect them from exploitation by middlemen. The authorized share capital of TRIFED is Rs. 100.00 crores and this Ministry has invested Rs. 99.50 crores towards the share capital investment of the organisation. There is no proposal to revamp the organisation at present. However, steps have been taken to make it effective in implementation and we are trying to involve more Voluntary Organisations like Bandhan Surakshaya Samithi and Vanasuraksha Samithi.

(c)&(d) The undermentioned schemes are being implemented by this Ministry through Non-Governmental organizations in the area of health education and self- employment for tribals:-

(i) Educational Complex in low literacy pockets.

(ii) Vocational Training in tribal areas.

(iii) Grants to NGOs working for the welfare of Scheduled Tribes. No Statewise allocations are made under these schemes. Funds are released scheme-wise based on the proposals received from the State Governments. However, details of grants released during 1998-99 and 1999-2000 under these schemes to the State Government of Maharashtra are given at Annexure-I

ANNEXURE -I

ANNEXURE TO BE ATTACHED TO PART (C) AND (D) OF LOKSABHA UNSTARRED QUESTION NUMBER 2835 FC 14.03.2000 RAISED BY SHRI VILAS MUTTEMWAR, MP, REGARDING REVAMPING OF TRIFED

FUNDS RELEASED TO MAHARASTHRA UNDER HEALTH EDUCATION AND SELF EMPLOYMENT SCHEMES

SL.NO SCHEME AMOUNT RELEASED (Rs. in lakhs)

1998-99 1999-2000

1. Education Complex in low 09.91 07.17  
literacy pockets for

Development of women  
literacy in Tribal Areas

2. Vocational Training in  
Tribal Areas

3. Grant in aid to Voluntary 54.43  
organisation working for  
the welfare of STs